

Format for Annual compilation of Data :-

**CASES INSTITUTED AND DISPOSED IN THE YEAR 2019**

Name of the High Court Benches	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
<b>Principal Seat</b>	25331	5970	<b>31301</b>	13384	2727	<b>16111</b>	10586	1703	<b>12289</b>	28129	6994	<b>35123</b>
<b>Kohima</b>	396	39	<b>435</b>	404	47	<b>451</b>	392	45	<b>437</b>	409	40	<b>449</b>
<b>Aizawl</b>	294	43	<b>337</b>	346	68	<b>414</b>	269	30	<b>299</b>	372	80	<b>452</b>
<b>Itanagar</b>	1205	167	<b>1372</b>	797	179	<b>976</b>	959	170	<b>1129</b>	1042	177	<b>1219</b>
<b>TOTAL</b>	<b>27226</b>	<b>6219</b>	<b>33445</b>	<b>14931</b>	<b>3021</b>	<b>17952</b>	<b>12206</b>	<b>1948</b>	<b>14154</b>	<b>29952</b>	<b>7291</b>	<b>37243</b>

**STATUS OF CASES IN TERMS OF PENDENCY**  
**(As on 31<sup>st</sup> December)**

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2019	9008	6237	10615	2269	1878	1366	2651	1099
2019	212	91	82	24	25	07	03	05
2019	185	54	90	43	54	19	7	-
2019	373	289	303	77	93	49	29	06
<b>Total</b>	<b>9778</b>	<b>6671</b>	<b>11090</b>	<b>2413</b>	<b>2050</b>	<b>1441</b>	<b>2690</b>	<b>1110</b>

N.B:- Excluding Misc. Cases/I.A. & B.A.

**Strength of Judges**  
**(As on 31<sup>st</sup> December)**

Sanctioned Strength	Working strength	Vacancy
<b>24</b> ( Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	<b>21</b>	<b>03</b>

**Bifurcation of Pending cases\* (As on 31<sup>st</sup> December)**

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
<b>Principal Seat</b>	19690	8439	4895	2099	<b>24585</b>	<b>10538</b>
<b>Kohima</b>	287	122	28	12	<b>315</b>	<b>134</b>
<b>Aizawl</b>	261	111	56	24	<b>317</b>	<b>135</b>
<b>Itanagar</b>	730	312	124	53	<b>854</b>	<b>365</b>
<b>TOTAL</b>	<b>20968</b>	<b>8984</b>	<b>5103</b>	<b>2188</b>	<b>26071</b>	<b>11172</b>

*Singh*  
12/05/2020  
Administrative Officer, (Judl.)  
Statement Section

**THE GAUHTI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

CASES INSTITUTED AND DISPOSED IN THE OF THE YEAR 2019  
**(SUBORDINATE COURTS)**

Name of the State/UT	2019	Cases brought forward from the previous Year			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the Year (Nos.)		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		67993	223967	291960	40694	225508	266202	37365	217458	254823	71550	229877	301427*
NAGALAND		2379	2615	4994	1017	3079	4096	2069	3659	5728	1302	2059	3361*
MIZORAM		3021	3133	6154	6109	9515	15624	6506	8601	15107	2624	3965	6589*
ARUNACHAL PRADESH		1921	7731	9652	1965	6657	8622	2016	5719	7735	1898	8760	10658*

\*After physical verification, Pendency at the end of the year has been corrected.

**STRENGTH OF JUDICIAL OFFICERS**

Name of the Stat	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	451	409	42
NAGALAND	33	26	07
MIZORAM	64	45	19
ARUNACHAL PRADESH	41	27	14

  
 Administrative Officer (Judl.)  
Statement Section